

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13426/2006

(From the judgement and order dated 28/02/2006 in RW No. 1130/2006 & CO No. 1456/2005 of The HIGH COURT OF CALCUTTA)

SHYAMAL KUMAR ROY

Petitioner(s)

VERSUS

SUSHIL KUMAR AGARWAL

Respondent(s)

(With prayer for interim relief)

(For final disposal)

Date: 26/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Ranjan Mukherjee,Adv.

For Respondent(s)

Mr.Rana Mukherjee, Adv.

Mr. Siddharth Gautam,Adv.

Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties at length. Arguments concluded. Judgment reserved.

(Meenu Sethi)

(Pushap Lata Bhard

waj)

Court Master

Court Master

Books referred:

AIR	1961	1655
AIR	1978	1393